

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 125 OF 2019 IN APPEAL NO. 77 OF 2018 &
IA NO. 318 OF 2018**

Dated: 27th March, 2019

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd.	Appellant(s)
Vs.		
Maharashtra Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. G. Saikumar
Ms. Shruti Awasthi
Ms. Saroj Bala
Ms. Krishna Singh

Counsel for the Respondent(s) : Mr. Shri Venkatesh
Ms. Nishtha Kumar
Mr. Vikas Maini
Mr. Rahul Adalakha for R-2

Mr. Yashaswi Kant for R-4

Mr. Alok Shankar
Mr. Mahip Singh for R-5

ORDER

Since the matter is under negotiation in IA No. 125 of 2019 (Application for direction), the learned counsel appearing for the Appellant prays for some time to enable him to take necessary instructions and report the matter.

List the IA for hearing on **04.04.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/bn

**(Justice N. K. Patil)
Judicial Member**